

[Transition]

### THIRD AND FOURTH RAILWAY LINE

7794 **Shri Kashiram Rana :**  
**Shri Mahesh Kanodia :**

Will the Minister of Railways be pleased to state

(a) whether the Government have any proposal for construction of Third and Fourth Railway line between Surat and Bombay via Bulsar,

(b) if so the time by which the work is likely to be completed, and

(b) the concrete measures adopted by the Government to increase the movement of traffic thereon?

**The Minister of Railways (Shri C.K. Jaffer Sharief)**

(a) and (b) Preliminary Engg-cum-Traffic Survey for providing 3rd and 4th line between Virar and Ahmedabad is in progress. Further consideration of the project will depend upon the results of survey report and availability of resources

(c) Various items of works for augmentation of line capacity have been taken up to meet with the growth in traffic.

[English]

### NATIONAL SERVICE SCHEME

7795 **Dr. Ramkrishna Kusmaria .**  
**Shri Amarpal Singh :**  
**Shri Laeta Umbrey :**

Will the Minister of Human Resource Development be pleased to state

(a) whether any evaluation of the National Service Scheme has been undertaken by the Government,

(b) if so, when and the details of the evaluation report and

(c) the action taken/proposed to be taken on the observations made therein?

**The Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports) and Minister of State in the Ministry of Parliamentary Affairs (Shri Mukul Wasnik) :** (a) Yes, Sir

(b) The task of evaluation of National Service Scheme was given to Indian Institute of Public Administration, New Delhi in November, 1992. The evaluation work is still in progress. The final evaluation report is likely to be submitted by the Indian Institute of Public Administration by July, 1995

(c) Does not arise

### CANCELLATION OF TRAINS

7796 **Shri K. Pradhani :** Will the Minister of Railways be pleased to state

(a) whether the Government have any proposal to cancel some passenger trains temporarily in various parts of the country,

(b) if so, the reasons therefor

(c) the names of such trains and when these trains are proposed to be cancelled, and

(d) the number of Rail Engines likely to be detached from Passenger Trains and utilized for hauling the Goods Trains?

**The Minister of Railways (Shri C.K. Jaffer Sharief)**

(a) No, Sir

(b) to (d) Do not arise

### TRAINS FROM KANYAKUMARI

7797 **Shri N Dennis .** Will the Minister of Railways be pleased to state

(a) whether the Government have any proposal to introduce direct express trains from Kanyakumari to different parts of the country, and

(b) if so, the details thereof?

**The Minister of Railways (Shri C.K. Jaffer Sharief) .**

(a) No, Sir

(b) Does not arise

### CONDENSED COURSE OF EDUCATION FOR WOMEN

7798 **Shrimati Dipika H Topiwala :**  
**Shri Mahesh Kanodia :**

Will the Minister of Human Resource Development be pleased to state

(a) whether the Government propose to expand the scheme of condensed course of education for women

(b) if so, the details of the expansion plan finalised,

(c) whether the targets were achieved during the last two years,

(d) if so, the projections made for the current financial year and for the rest of the plan period, and

(e) if not, the reasons therefor?

**The Minister of State in the Ministry of Human Resource Development (Department of Women and Child Development) (Shrimati Basava Rajeswari) :** (a) Yes, Sir

(b) As against an allocation of Rs 800 crores provided during 1994-95, enhanced provision of Rs 900

crores has been made for the scheme during 1995-96.

(c) Yes, Sir.

(d) & (e) During 1994-95, a total of 517 Condensed Courses and 697 Vocational Training Courses were sanctioned.

During the current year and for the rest of the plan period, depending upon the response of NGOs, a larger number of Courses can be sanctioned.

#### SEATS IN ENGINEERING COLLEGE

7799. **Shri Vijay Naval Patil** : Will the Minister of Human Resource Development be pleased to state :

(a) whether the All India Council for Technical Education (AICTE) has decided to sanction more seats in Engineering Colleges financed by the Centre, State Governments and private agencies;

(b) if so, the criteria fixed by AICTE while giving sanction for more seats; and

(c) the steps taken to ensure that the standard of Engineering Education is in conformity with that of developed countries while sanctioning more seats?

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : (a) to (c) Proposals to sanction additional seats in Engineering Colleges are considered by the All India Council for Technical Education in accordance with the criteria laid-down in its Regulations published in the Gazette of India on 23rd November, 1994. These Regulations have been framed under the AICTE Act which ensures proper maintenance of norms and standards in the Technical Education system.

#### ACCIDENT OF KERALA EXPRESS

7800 **Shri Jagat Vir Singh Drona** : Will the Minister of Railways be pleased to state :

(a) whether Kerala Express met with an accident on 29th Jan. 1995 between Kala-Hasti & Reni Gunta in Andhra Pradesh,

(b) if so, whether any inquiry has been conducted into the causes of the accident;

(c) if so, the findings thereof;

(d) the number of persons killed and injured therein; and

(e) the details of compensation given to the deceased Railway employees and passengers?

The Minister of Railways (Shri C.K. Jaffer Sharief) : (a) Yes, Sir. On 29th January '95, at 5.25 hrs., 2625 Kerala Express dashed against a truck at unmanned level crossing No.32 near Rachagunneri station on Guntakal Division of

South Central Railway.

(b) and (c) A departmental inquiry was conducted, which found that the driver of the truck No.AP-04-T/1133 disregarded the Caution Board exhibited at unmanned level crossing crossed the level crossing in face of an approaching train. The truck driver was found responsible for the mishap.

(d) The train driver lost his life and three occupants of the truck sustained injuries.

(e) An application for the payment of compensation has been lodged by the next of the kin of the driver of the train before the Railway Claims Tribunal, Secunderabad.

[Translation]

#### STALLS

7801. **Shri Upendra Nath Verma** : Will The Minister of Railways be pleased to state :

(a) whether stalls for sale of curd, butter, milk and milk products are not being allotted at the stations;

(b) whether even after permission being granted no such stalls have been allotted at Danapur, Patna and other Railway Stations in Bihar; and

(c) if so, the reasons therefor?

The Minister of Railways (Shri C.K. Jaffer Sharief) : (a) No, Sir.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

#### GAUGE CONVERSION

7802. **Shri Mohan Lal Jhikram** : Will the Minister of Railways be pleased to state :

(a) the time when the conversion of Metre Gauge lines into Broad Gauge lines from Gondiya to Jabalpur and from Mandla to Nainpur and between Sivani and Parasija were started;

(b) the time by which the works are likely to be completed; and

(c) the criteria fixed for placing the converted lines in their order of preference?

The Minister of Railways (Shri C.K. Jaffer Sharief) : (a) to (c) A statement is attached.

#### STATEMENT

(a) and (b) The conversion of Gondia-Jabalpur NG line to BG is proposed to be taken up after obtaining necessary approvals.

Conversion of Nainpur-Mandla and Seoni- Chindwara NG lines will be considered alongwith the remaining lines for conversion in the next phase of the Action Plan keeping